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NOTIFICATION  
INCOME TAX

No.3011(F.No.404/27/TRO-Baroda/79-ITCC): The Notification issued in the Ministry of Finance (Department of Revenue) No.2690(F.No.404/27/TRO-Baroda/79-ITCC) dated 30.1.1979 in pursuance of sub-clause (iii) of Clause(44) of Section 2 of the Income-tax Act, 1961 (43 of 1961) is hereby cancelled.

Sd/-

(H. VENKATARAMAN)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA.

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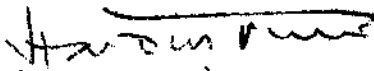
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